

DIVISION BENCH  
COURT - II

**O-206**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/40(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>KOREA TRADE INSURANCE CORPORATION VS ADO ADDITIVES MFG PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Vivek Tyagi, Adv. ] For Petitioner  
Mr. Manish Dhir, Adv.

Mr. Manish Agarwal ] RP

Mr. Rahul Parasrampuria, Adv. ] For IRP  
Ms. Saloni Agarwala, Adv.

Mr. Saurav Jain, Adv. ] For Corporate Debtor

**ORDER**

1. Ld. Counsels for the parties present.
2. No IA is up for consideration, therefore, post this matter on **02.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**